

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1519  
ANSWERED ON:02.12.2014  
PRODUCTION OF FERTILIZERS  
Hemamalini Smt. ;Sundaram Shri P.R.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether fertilizer industry both in the public and the private sectors is not in a position to produce quantity and quality of fertilizers in the country as per demand;
- (b) if so, the details thereof and the reasons therefor;
- (c) the remedial steps proposed to be taken in this regard;
- (d) whether it is also true that the indiscriminate use of chemical fertilizers by farmers in some States including Punjab, is leading to increased incidents of cancer; and
- (e) if so, the details thereof and remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Statements showing State/UT-wise and fertilizer-wise demand (requirement), supply plan (distribution), availability (Supply) and sales (Consumption) of all the fertilizers in the country for the year 2013-14 and 2014-15 (upto October 2014) are Annexed at A & B respectively and details of production related information can be seen at Annexure C (I) to C (III).

It can be seen from the above statements that availability has been adequate vis-a-vis the actual consumption (sales). Distribution within the state is the responsibility of the concerned state Government.

The month-wise demand is assessed and projected by the Department of Agriculture & Co-operation (DAC) in consultation with the State Governments before commencement of each cropping season.

On the basis of month-wise & State-wise projection given by DAC, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:-

- i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertilizer Monitoring System (FMS).
- ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizer for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Co-operation (DAC), Department of Fertilizers (DoF) and Ministry of Railways with state Agriculture Officials and corrective action are taken to dispatch fertilizer as indicated by the State Government.
- iv) The gap in the demand and domestic production of fertilizers is met through imports.

As regards quality of fertilizers, Fertilizers (Control) Order, 1985 has been promulgated for regulation of quality of fertilizers. No person shall manufacture/import for sale, sell, offer for sale, stock or exhibit-for sale or distribute any fertilizer which is not of standard prescribed in the said Order. State Governments check the quality of fertilizers by drawing samples and testing them in notified laboratories.

(d) & (e): Department of Fertilizers has not received any research report containing scientific evidence of occurrence of cancer from judicious use of Fertilizers. However, the Indian Council of Agricultural Research is advocating adoption of soil test based site specific integrated nutrient management envisaging conjunctive use of both inorganic and organic sources of plant nutrients ensuring balanced fertilization to avoid such situations.